स्वास्थ्य मंत्री (डा॰ सुनीला नायर) : क्लिनी नगर निगम ने दिल्ली के श्रस्पतालों की दशा सुधारने के बारे में, जिस पर निगम का घ्यान श्राकपित किया गया था, रिपोर्ट श्रमी तक सरकार को नहीं भेजी है। सूचना यथा समय सभा पटल पर रख दी जायेगी।

Import of Soya Bean Oil

- *570. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether it is proposed to import Soya Bean Oil from United States under P.L. 480 for use in the manufacture of Vanaspati;
- (b) whether any experiments have been made for use of soya bean oil in vanaspati manufacture; and
- (c) if so, the results thereof and its effect on human health?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes, Sir.

(c) The experiments have revealed that upto 20 per cent soya bean oil can be used in vanaspati manufacture without adversely affecting its quality, keepability or consumer acceptance. This oil is as good as any other edible vegetable oil and is extensively used in the U.S.A. and other countries after refining and processing.

Political Parties and Panchayat Elections

*571. Shri Harish Chandra Mathur:

Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

- (a) the important conclusions arrived at by the study camp of M.Ps held in Delhi in the first week of July;
- (b) whether these have further been discussed at Ministers' Conference held recently;

- (c) what programme has been drawn up for the follow-up action; and
- (d) whether as a result of these discussions Government have come to any conclusion as to what effective steps could be taken to keep political parties out of Panchayat elections?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) A copy of the Summary Record of proceedings of the Study Camp is laid on the Table of the House. [Placed in the Library. See No LT-359/62].

- (b) and (c). The main purpose of the Study Camp was to pool the experiences and ideas of the Members on the emerging implications of Panchayati Raj, Sahakari Samaj and Samoohik vikas. The thinking in the Study Camp was reflected in some of the problems discussed in the State Ministers' Conference.
- (d) This is a matter essentially for political parties to consider.

Malpractice in Overseas Air Ticket Sale

- *572. Shri Indrajit Gupta: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 54 on the 7th August, 1962 and state:
- (a) whether it is a fact that some travel agencies not recognised by the I.A.T.A. have been selling overseas air tickets below the official rates:
- (b) whether, as a result, about Rs. 4 lakhs are being lost to the country every year in foreign exchange;
- (c) whether some airlines are in collusion with the offending travel agents; and
- (d) if so, what steps have been taken to investigate into the malpractices and to chek them?

The Deputy Minister in the Ministry of Transport and Communications